

<i>Sl. No.</i>	<i>Year</i>	<i>No. of DDA colonies/pockets handed over to Municipal Corporation of Delhi</i>
1	2	3
4.	1989	108

(c) and (d). Another 311 DDA colonies have been identified for handing over to Municipal Corporation of Delhi for future maintenance.

#### **Medical Research Centre in Punjab**

8960. SHRI KAMAL CHOUDHRY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government propose to set up a medical research centre in Punjab;

- (b) if so, the details thereof; and  
(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN). (a) No, Sir.

(b) The question does not arise.

(c) There is no proposal under consideration of the Govt. of India to set up another Medical Research Centre in Punjab. The Indian Council of Medical Research has an Advanced Centre in Basic Reproductive Biology at the Zoology Department, Punjab Agricultural University, Ludhiana, which was set up in 1985.

[*Translation*]

#### **Stealing of New Born Babies**

8961. SHRI RAJVEER SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of complaints registered during 1989 and till March, 1990 for stealing and exchanging new born babies in various hospitals of Delhi;

(b) the steps taken to immediately initiate legal proceedings in this regard and the progress achieved so far; and

(c) the details of the persons found guilty and the action taken against them?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) In June, 1989, one complaint was made by Shri P. Sharma that his wife has given birth to a live baby who was exchanged with a still born to the wife of Shri Sharma and there was no case of exchange of baby.

(b) and (c). Does not arise.

[*English*]

#### **Urban Basic Services Scheme**

8962. SHRI B.N. REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Urban Basic Services scheme was implemented during the Seventh Plan to enhance the survival and development of women and children of urban low income families in selected districts of the country;

(b) if so, the details of districts selected

for the purpose and amount spent on each of them; and

(c) the results achieved thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The funds released by the Central Government to the various States and Union Territories and the Districts selected therein are indicated in the attached Statement.

(c) The Major achievements of the schemes are listed below:

#### *Women and Child*

1.67 lakh children below 1 year of age immunised against OPV, BCG, DPT and Measles.

About 38,000 pregnant women immunised against Tetnus.

About 600 Dais have been trained.

About 1.03 lakh children medically checked in Anganwadis/Balwadis/Creches and Primary Schools.

#### *Health Care*

1.32 lakh adults educated in homebased diarrhoea management.

About 30,000 adults trained in application of first-aid.

About 1.58 lakh slum dwellers partici-

pated in health education sessions.

#### *Water supply and Community sanitation*

About 900 hand-pumps have been installed.

About 9000 latrine seats have been constructed.

About 6600 Ventilators have been installed.

About 24,000 smokeless chullahs were installed.

#### *Pre-School & Non-formal education*

More than 3 lakh Balwadi children were receiving food supplementation.

More than 9000 pre-schools have been supported.

About 2800 Literacy Centres have been Supported in which more than 38,000 women have participated.

#### *Income generation activities*

About 27,000 women have been trained in income generating activities.

#### *Development of Community Structures*

More than 51,000 resident community volunteers (RCV) have joined over 3300 neighborhood committees.

## STATEMENT

*Names of Districts identified for coverage under the Scheme of Urban Basic Services and Central assistance released*

Sl. No.	State/UT	Districts	Funds released					Total
			86-87	87-88	88-89	89-90		
1	2	3	4	5	6	7	8	
1.	Andhra Pradesh	Mehboobnagar	5.60	13.60	11.80	11.80	42.80	
		Ananthapur						
		Cuddapah						
		Nalgonda						
		Srikakulam						
2.	Assam	Kamrup	0.90	—	3.40	3.40	7.70	
3.	Bihar	Patna	—	6.80	—	7.60	14.40	
4.	Gujarat	Baroda	—	—	—	10.90	10.90	

(Rs. in lakhs)

Sl. No.	State/UT	Districts	Funds released					Total
			86-87	87-88	88-89	89-90		
1	2	3	4	5	6	7	8	
(Rs. in lakhs)								
		Rajkot						
5.	Haryana	Faridabad	3.55	—	—	3.00	6.55	
6.	Himachal Pradesh	Una	—	—	2.00	2.00	4.00	
7.	Jammu Kashmir	Anantnag	2.30	2.00	2.10	2.40	8.80	
8.	Kerala	Ernakulam	2.76	—	11.76	7.50	22.02	
		Alleppey						
9.	Karnataka	Tunkur	3.70	—	5.70	7.80	17.20	
10.	Maharashtra	Ratnagiri	3.70	—	—	—	3.70	
		Sindhudurg						
11.	Manipur	Imphal	0.60	—	—	1.97	2.57	

Sl. No.	State/UT	Districts	Funds released					Total
			86-87	87-88	88-89	89-90		
1	2	3	4	5	6	7	8	
(Rs. in lakhs)								
12.	Madhya Pradesh	Indore	2.76	—	3.20	3.20	9.16	
13.	Meghalaya	East Khasi Hill	—	5.20	—	—	5.20	
14.	Nagaland	Kohima	—	—	—	—	—	
15.	Orissa	Sambalpur						
		Puri	7.00	20.18	23.81	17.20	68.19	
		Kalahandi						
		Keonjhor						
		Balangir						
		Sunargarh						
16.	Punjab	Ludhiana	3.40	3.00	9.40	9.10	24.90	

Sl. No.	State/UT	Districts	Funds released					Total
			86-87	87-88	88-89	89-90		
1	2	3	4	5	6	7	8	
			(Rs. in lakhs)					
17.	Rajasthan	Bhilwara	5.60	—	5.60	6.50	17.70	
		Banswara						
18.	Tamil Nadu	Thanjavur	2.77	—	—	3.00	5.77	
19.	Tripura	North Tripura	—	—	3.20	1.60	4.80	
20.	Uttar Pradesh	Lucknow	—	—	2.85	4.00	6.85	
21.	West Bengal	Darjeeling	2.76	2.00	—	2.30	7.06	
22.	Pondicherry	Pondicherry	1.60	—	—	1.00	2.60	
		Karaikal						
23.	Delhi	Delhi	—	3.00	6.70	6.70	16.40	